

**Demand for formation of Central
Banking Authority**

1286. SHRI INDRAJIT GUPTA :
SHRI MOHANBHAI PATEL :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the All India Bank Employees Association (AIBEA) has demanded formation of a Central Banking Authority which will bear the sole responsibility of meeting the socio-economic tasks of banking in a defined area; and

(b) if so, Government's reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). It is understood that All India Bank Employees' Association (AIBEA) has circulated a Booklet containing some proposals including a suggestion for formation of a Central Banking Authority. No concrete proposals are under consideration. However, suggestions received from all sources, including AIBEA, are examined and decisions taken on merits.

**Hiring of US Firm for Image Building
by India**

1287. SHRI SAIFUDDIN CHOWDHARY :
DR. SUDHIR ROY :
SHRI HANNAN MOLLAH :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether attention of Government has been drawn to the news item "India hires US firm for image building" appeared in the 'Deccan Herald' dated 4 June, 1986;

(b) if so, the details of terms and conditions of the said deal;

(c) amount of foreign exchange involved in the said deal; and

(d) in how many countries such arrangements have been made ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI K. R. NARAYANAN) : (a) to (c). Yes Sir. The services of a public relations firm M/s Howard J. Rubenstein Associates Inc. New York have been engaged by the Embassy of India, Washington since November 1985, for a period of one year. The total cost of \$ 2,50,000 includes a Retainer fee of \$ 1,50,000. The aim is to use the interest generated by the Festival of India to project developments in modern India in the USA.

(d) Such arrangements have not been made in any other country.

**Board Appointed under Sick Industrial
Companies (Special Provisions)
Bill, 1985**

1288. DR. DATTA SAMANT : Will the Minister of FINANCE be pleased to state :

(a) whether Government have appointed the Board as per the provision of Sick Industrial Companies (Special Provisions) Bill, 1985;

(b) if so, who are the members of this Board and when they were appointed;

(c) when did Government notify the appointment of the members of this Board in the Gazette; and

(d) the address of the office of this Board in the country ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) No, Sir.

(b) to (d). Does not arise.

Import of unfit Sugar from Brazil

1289. PROF. RAMKRISHNA MORE :
SHRI D. N. REDDY :
SHRI BALWANT SINGH RAMOO-
WALIA :
SHRI SODE RAMAIAH :

Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that over eight thousand tonnes of sugar certified by the